

ITEM No.34

Court No. 3

SECTION IV  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal.No.331/2001

PARVEEN KUMAR & ORS.

Appellant (s)

VERSUS

STATE OF HARYANA & ORS.  
(With prayer for interim relief)  
(With Office Report)

Respondent (s)

Date : 04/05/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS  
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Appellant (s)

Mr. Prem Nath Malhotra,Adv.

For Respondent 1

Mr. SR Sharma,Adv.  
Mr. Mahabir Singh,Adv.

for R - 2

Mr. Irshad Ahmad,Adv.

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.

.SP2

No interim order on this appeal.

.SP1

(N.K. Goel)  
Court Master

(H.K. Bhatia)  
Court Master